

PIL No. 2/2014

BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH
HON'BLE MR JUSTICE S R Sen

27.02.2015

(T.N.K. Singh, J)

As prayed for by the learned counsel for the parties, list this case on 27.03.2015.

JUDGE

JUDGE

Sylvana

WA No. 13/2011

BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH
HON'BLE MR JUSTICE S R Sen

27.02.2015

(T.N.K. Singh, J)

As prayed for by the learned counsel for the respondents,
list this case on 13.03.2015.

JUDGE

JUDGE

Sylvana

WP(C) No. 23/2015

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH
HON'BLE MR JUSTICE S R Sen**

27.02.2015

(T.N.K. Singh, J)

Heard Mr. A. Todi, learned counsel appearing for the petitioner and also Mr. R. Debnath, learned GCG appearing for the respondents No. 1 – 7.

Issue notice returnable within 4 (four) weeks.

No formal notice needs be issued as the respondents have entered appearance through their learned CGC.

List this case on 27.03.2015.

JUDGE

JUDGE

Sylvana

WP(C) No. 146/2014

BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH
HON'BLE MR JUSTICE S R Sen

27.02.2015

(T.N.K. Singh, J)

Mr. K.P.Bhattacharjee, learned GA appearing for respondents No. 1 – 4, prays for further 3 (three) weeks' time for filing the affidavit-in-opposition.

Prayer is granted.

List this case on 20.03.2015.

JUDGE

JUDGE

Sylvana